

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7145-7146 OF 2004

COMMNR. OF CENT. EX. & CUSTOMS, SURAT-II

Appellant (s)

VERSUS

M/S. NIRMALA DYECHEM & ANR

Respondent(s)

(With appln(s) for stay, condonation of delay in filing appeal and office report )

Date: 25/08/2005 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN  
HON'BLE MR. JUSTICE S.B. SINHA

For Appellant(s)

Mr. Devadatt Kamat, Adv.  
Mr. P. Parmeswaran, Adv.

For Respondent(s) Mr. Ravinder Narain, Adv.

Mr. Ajay Aggarwal, Adv.  
Mr. Rajan Narain, Adv.

UPON hearing counsel the Court made the following  
O R D E R

In view of the letter circulated by the counsel for the respondents,  
four weeks are granted to enable him to file counter-affidavit. Rejoinder, if  
any, be filed within two weeks thereafter.

To be listed after six weeks.

(J.S. Rawat)  
Court Master

(Kanwal Singh)  
Court Master